

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3292
ANSWERED ON:13.12.2012
APPOINTMENTS OF C AND F AGENTS DISTRIBUTORS DEALERS
Gulshan Smt. Paramjit Kaur

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether there is any reservation policy in the appointments of chemicals and Fertilizers agents distributors/dealers; and
- (b) If so, the number of Chemicals and Fertilizers agents/distributors/dealers appointed during the last three years and the current year, State-wise with particular reference to Punjab?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) : Chemical and Fertilizer agents, distributors/ dealers are appointed by respective companies on the basis of their own commercial consideration. However, Department of Fertilizers has issued directions for all Central PSUs under its jurisdiction for achieving the target of 25% reservations in dealership for SCs/STs applicants.
- (b) : Year-wise appointment of distributors and dealers detail is not available in this Department, however, current state-wise list of number of distributors and dealers including Punjab is at Annexure.